

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 105 OF 2023**

**IN THE MATTER OF:**

**M.L. DHIMAN**

**.....PETITIONER**

**VERSUS**

**STATE OF PUNJAB**

**.....RESPONDENT**

**MEMO OF PARTIES (As per order dated 21.11.2023)**

**M. L. Dhiman,  
# 1584/B2, U.K. Colony,  
Pinjore Distt. Panchkula, Haryana- 134102**

**.....PETITIONER**

**Vs**

- 1. Punjab Pollution Control Board,**  
Through its Member Secretary  
Email- [chairman.ptl.ppcb@punjab.gov.in](mailto:chairman.ptl.ppcb@punjab.gov.in)  
[/mppcb@gmail.com](mailto:mppcb@gmail.com) /[ppcbsee\\_zpl@yahoo.com](mailto:ppcbsee_zpl@yahoo.com) (RESPONDENT NO. 1)
- 2. District Magistrate/ Deputy Commissioner**  
District Administrative Complex, Sector-76  
SAS Nagar -160055  
Email: [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in) (RESPONDENT NO.2)
- 3. AKUMS Life Science Limited,**  
Through its Incharge Village Sundran,  
Tehsil Dera Bassi, District Mohali,  
Punjab Email: [cs@akums.net](mailto:cs@akums.net) (RESPONDENT NO.3)
- 4. State of Punjab**  
Through Additional Chief Secretary/ Principal Secretary,  
Department of Environment, State of Punjab  
Email: [cs@punjab.gov.in](mailto:cs@punjab.gov.in) : [secy.te@punjab.gov.in](mailto:secy.te@punjab.gov.in) (RESPONDENT NO 4)